

15.37½ hrs.

SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL*

(Amendment of section 8A)

SHRI G. NARSIMHA REDDY: (Adilabad): I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

SHRI G. NARSIMHA REDDY: introduce the Bill.

15.38 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 140A)

श्री श्रीम प्रकाश त्यागी (बहराइच) : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री श्रीम प्रकाश त्यागी: मैं विधेयक पेश करता हूँ।

15.38½ hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 335)

श्री श्रीम प्रकाश त्यागी (बहराइच) : मैं प्रस्ताव करता हूँ कि भारत संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री श्रीम प्रकाश त्यागी : मैं विधेयक पेश करता हूँ।

15.39 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 222)

श्री श्रीम प्रकाश त्यागी : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुनः स्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री श्रीम प्रकाश त्यागी : मैं विधेयक पेश करता हूँ।